

Statement

Sl. N. State/Area where refugees from former East Pakistan have been resettled

- 1 West Bengal
- 2 Assam
- 3 Tripura
- 4 Bihar
- 5 Uttar Pradesh
- 6 Madhya Pradesh
- 7 Orissa
- 8 Andhra Pradesh
- 9 Arunachal Pradesh
- 10 Karnataka
- 11 Maharashtra
- 12 Manipur
- 13 Meghalaya
- 14 Punjab
- 15 Rajasthan
- 16 Andaman & Nicobar Islands
- 17 Dandakaranya Project

12.00 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE INDIAN MILITARY ACADEMY AUDITORIUM, DEHRA DUN INQUIRY COMMISSION, ETC.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952:—

(i) Report of the Indian Military Academy Auditorium, Dehra Dun Inquiry Commission.

(ii) Memorandum of Action taken by the Government on the above Report of the Inquiry Commission.

(2) A statement (Hindi and English version) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-807/77].

REVIEWS AND ANNUAL REPORTS OF STATE AGRO INDUSTRIES CORPORATION'S LTD. OF ANDHRA PRADESH, KERALA, MADHYA PRADESH, RAJASTHAN, MAHARASHTRA, ETC. ETC.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table:—

(1) A copy each of the following papers under sub-section (1) of sec-

tion 619A of the Companies Act, 1956:—

(i) (a) Review (Hindi and English versions) by the Government on the working of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad for the year ending the 30th June, 1974.

(b) Annual Report (Hindi and English versions) of the Andhra Pradesh Agro Industries Corporation Limited, Hyderabad, for the year ending the 30th June, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-808/77].

(ii) (a) Review (Hindi and English versions) by the Government on the working of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1974-75.

(b) Annual Report (Hindi and English versions) of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-809/77].

(iii) (a) Review (Hindi and English versions) by the Government on the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1974-75.

(b) Annual Report (Hindi and English versions) of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-810/77].

(iv) (a) Review (Hindi and English versions) by the Government

on the working of the Maharashtra Agro Industries Development Corporation Limited, Bombay for the year 1975-76.

(b) Annual Report (Hindi and English versions) of the Maharashtra Agro Industries Development Corporation Limited, Bombay for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-811/77].

(v) (a) Review (Hindi and English versions) by the Government on the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1975-76.

(b) Annual Report (Hindi and English versions) of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-812/77].

(vi) Annual Report (Hindi version) of the Kerala Agro Industries Corporation Limited Trivandrum, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-813/77].

(vii) Annual Report (Hindi and English versions) of the Banana and Fruit Development Corporation Limited, Madras, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at items (1) (i) to (vi) above. [Placed in Library. See No. LT-814/77].

(3) A copy of the Delhi Panchayat Raj (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. Misc. 7(64)/P/75/16405-634 in Delhi Gazette dated the 30th November, 1976, under sub-section (3) of section 102 of Delhi Panchayat Raj Act, 1954. [Placed in Library. See No. LT-815/77].

portance and I request that he may make a statement thereon:

"The reported unprecedented havoc caused to the entire sea coast of Kerala and some parts of Karnataka State due to severe sea erosion causing untold miseries to the coastal fishermen and the poor and loss to the tune of several crores and the continuous threat of sea erosion every year which results in loss of large area of land in Kerala and some parts of Karnataka State.

CERTIFIED ACCOUNTS OF THE INDIAN SCHOOL OF MINES, DHANBAD FOR 1972-73, 1973-74 AND 1974-75.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table:—

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (A) Kerala: Kerala has a coastline of about 560 kms. The coastal strip is densely populated. The National Highway and Inland Navigation system run parallel to the coastline with only a narrow belt of land separating them from the sea.

(1) (i) A copy of the Certified Accounts (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 1972-73 along with the Audit Report thereon.

(ii) A copy of the Certified Accounts (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 1973-74 along with the Audit Report thereon.

(iii) A copy of the Certified Accounts (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 1974-75 along with the Audit Report thereon.

Sea erosion occurs mostly during the monsoon months starting from the end of May when the sea is usually rough. In many places, the sea advances by 30-40 meters and recedes by 25-30 meters leading to loss of land of about 5-10 meters annually. This results in damage and loss of dwellings and agricultural land. The inhabitants of the coastal belt who are mainly fishermen are the most affected.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [Placed in Library. See No. LT-816/77].

The Government are aware of the seriousness of the erosion problem on the Kerala coast, the loss and misery it causes to the inhabitants in the coastal belt, the threat it poses to the communications and also of the need for implementing works which will help in stabilising the shore land. The State Government of Kerala has been implementing anti-sea erosion measures consisting of sea walls, groynes, etc. since 1955 and, out of the affected reach of 320 kms., protection has been provided to a length of about 175 kms.

12.03 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

HAVOC CAUSED BY SEA EROSION IN KERALA AND KARNATAKA.

SHRI VAYALAR RAVI (Chirayinkil): I call the attention of the Minister of Agriculture and Irrigation to the following matter of urgent public im-

The State Government have reported that during the monsoon season this year (1977), coastal erosion has been particularly severe in several beaches